

1. THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

DA 1262 of 1997

Date of Order : 02-05-2003

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Ajit Kr. Bose

- VS -

N.F. Railway

For the Applicant : Mr. P. Chatterjee, Counsel
Ms. C. Banerjee, Counsel

For the Respondents: Ms. L. Sanyal, Counsel

ORDER

After hearing the matter for some-time, the Ld. Counsel for applicant prays for time for amending the O.A. challenging imposition of penal rent. Hence, the applicant is granted six weeks' time for proposed amendment. Matter stands adjourned to 01-08-2003 for hearing.

2. A plain copy of this order be handed over to the Ld. Counsel for both the parties.


Member (J)

Member (A)

DKN